

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/156/KOB/2022 in CP(C/ACT)/37/KOB/2021
SECTION	281(1) C/ACT
NAME OF PARTIES	RAJMOHAN R (COMPANY LIQUIDATOR) IN THE MATTER OF CARNELIAN TOUR ME TOUR INTERNATIONAL PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	RAJMOHAN R (COMPANY LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	-

Office
Notes

Video Conference

18th Nov 2022

ORDER

Learned Liquidator Mr. Rajmohan is present in person.

The 1st Progress Report filed with the application discussed and taken on file.

Accordingly, this application is disposed of.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**